

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 19.03.2019 (TUESDAY)

Court of Chairperson (Court Room No.- II)

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 419 of 2018	Goyal Vegoils Ltd. & Ors. Vs. Registrar of Companies, Jaipur With	Ankit Totuka	Aditya Sanal Amol B Shinal S.P. Rawat
2.	Comp. App. (AT) No. 420 of 2018	Goyal Proteins Ltd. & Ors. Vs. Registrar of Companies, Jaipur	Ankit Totuka	Aditya Sanal Amol B Shinal S.P. Rawat

For Orders

3.	Comp. App. (AT) (Ins) No. 471 of 2018	Srinivasa Garment Pvt. Ltd. Vs. Danalakshmi Paper Mills Pvt. Ltd. &Anr.	Ravi Raghunath	P. Eswawa Moorthy-RP R. Vijaya Kumar
4.	Comp. App. (AT) (Ins) No. 665 of 2018	Bohar Singh Dhillon Vs. Rohit Sehgal (Interim R.P.) & Ors.	Ambhoj Kumar Sinha	Akshay Goel(R1-35) Manisha Choudhary-R (2-34)
5.	Comp. App. (AT) (Ins) No. 719 of 2018	Encore Asset Reconstruction Pvt. Ltd. Vs. Charu Sandeep Desai & Ors.	Amit Mahaliyan	Somasekhar Sundaresan
6.	Comp. App. (AT) (Ins) No. 768 of 2018	Jungheinrich Lift Truck India Pvt.Ltd Vs. United Cold Chain & Food Processing Ltd.	Rahul Sahasrabuddhe-CS	
7.	Comp. App. (AT) (Ins) No. 29 of 2019	Capri Global Capital Ltd. Vs. Value Infracon India Pvt. Ltd.	Kunal Godhwani	Sanjay Kumar Singh-RP Mohd. Azeem Vikas Tiwari-R2
8.	Comp. App. (AT) (Ins) No.124 of 2019	NBCC (India) Ltd. Vs. Indian Drugs and Pharmaceuticals Ltd	Vipul Ganda Aastha Trivedi Chandreyee Maitra Aman Chaudhary	Brajesh Pandey Vijay laxmi
9.	Comp. App. (AT) (Ins) No. 187 of 2019	Vinod Mahavir Prasad Vs. Renior Management Consulting (India)	Anandh K.	

For Admission (Fresh Cases)

10.	Comp. App. (AT) (Ins) No. 200-201 of 2019	Indian Overseas Bank. Vs. M.Gagan Bothra & Anr.	Kunal Tondon	
11.	Comp. App. (AT) (Ins) No. 260 of 2019	JDA Consultancy Services Pvt Ltd. Vs. Asset Reconstruction Company (India) Ltd & Ors.	Goutham Shivshankar	

12.	Comp. App. (AT) (Ins) No. 261 of 2019	Battula Anjaneyulu Vs. DBM Geotechnics & Construction Pvt Ltd.	R.Sudhunder	
13.	Comp. App. (AT) (Ins) No. 262 of 2019	Anoushka Hospital Consultancy & Management Services Pvt.Ltd. Vs. Omkara Assets Reconstruction Pvt Ltd.	Yadav P.R	
14.	Comp. App. (AT) (Ins) No. 263 of 2019	Mukesh Agarwal. Vs. RQS Engineering Pvt. Ltd.	Neela Gokhale	
15.	Comp. App. (AT) (Ins) No. 264 of 2019	Harvest Hotels and Serviced Apartments Pvt Ltd. Vs. Central Bank of India Ltd.	Anjani Kumar Singh	
16.	Comp. App. (AT) (Ins) No. 267 of 2019	Ramanathan Bhuvaneshwari, Resolution Professional for M/S Bhuvana Infra Projects Pvt Ltd. Vs. Pratap Kunda & Ors.	Sindhu T.P	
17.	Comp. App. (AT) (Ins) No. 268 of 2019	State Bank of India & Ors. Vs. MBL Infrastructure Ltd & Anr.	Sanjay Kapur	
18.	Comp. App. (AT) (Ins) No. 269 of 2019	Sudhir Khurana Vs. Usha Devi & Anr.	Anuj Tiwari	
19.	Comp. App. (AT) (Ins) No. 270 of 2019	Aditya Kumar Jajodia Vs. ICICI Bank UK PLC & Anr.	R.Jawahar Lal	

For Admission (After Notice)

20.	Comp. App. (AT) (Ins) No. 14 of 2019	Ananya Rai Paper and Allied Products Pvt.Ltd. Vs. Union Bank of India & Ors. With	Byrapaneni Suyodhan	Brijesh Kumar Tamber-R1 G. Madhusudhan Rao-RP
21.	Comp. App. (AT) (Ins) No. 15 of 2019	Ananya Rai Paper and Allied Products Pvt.Ltd. Vs. Union Bank of India & Ors.	Byrapaneni Suyodhan	Brijesh Kumar Tamber-R1 G. Madhusudhan Rao-RP
22.	Comp. App. (AT) (Ins) No. 66 of 2019	Ravi Mahajan. Vs. Jalesh Kumar Grover & Ors.	Anannya Ghosh	Mohit Bakshi-R3
23.	Comp. App. (AT) (Ins) No.96 of 2019	Pranami Trading Pvt ltd. Vs. Kieon Developers Pvt Ltd.	Kush Chaturvedi	Anjum Parvez
24.	Comp. App. (AT) No. 04 of 2019	MEL Wind Mills Pvt Ltd Vs. Mineral Enterprises Ltd & Anr With	Aditya Narayan	Ashok Mathur-R1 R Gopal Krishnan- R2
25.	Comp. App. (AT) No. 05 of 2019	MEL Properties Pvt Ltd. Vs. Mineral Enterprises Ltd & Anr. With	Aditya Narayan	Ashok Mathur-R1 R Gopal Krishnan- R2

26.	Comp. App. (AT) No. 06 of 2019	Mineral Enterprises Ltd. Vs. MEL Windmills Pvt. Ltd. & Anr.	R. Sudhinder	Ashok Mathur-R1 R Gopal Krishnan- R2
27.	Comp. App. (AT) (Ins) No. 572 of 2018	Green Peace Construction Pvt Ltd Vs Ajantha Flat Owners Association	P.R. Earnarst	Hema Srinivasan (R1) Swaroop George- R2
28.	Comp. App. (AT) (Ins) No. 36 of 2019	Anil Goel Vs. 21 Capital PCC	Shivani Kadam	Kiran Sharma
29.	Comp. App. (AT) (Ins) No. 62 of 2019	Prasad Devangam Vs. IL & FS Engineering and Construction Co. Ltd & Anr.	Rishi Agrawala	
30.	Comp. App. (AT) (Ins) No. 112 of 2019	Venus Cotsyn (India) Ltd. Vs. G.L Jain Button Store Pvt Ltd.	Harsh Garg	
31.	Comp. App. (AT) (Ins) No. 161 of 2019	Muthoot Finance Ltd. Vs. Southern Investments Pvt. Ltd.	Priyanka Ghorawat	
32.	Comp. App. (AT) (Ins) No. 162 of 2019	Unistill Alcoblends Pvt. Ltd. Vs. India Brewery & Distillery Pvt. Ltd.	Ranjeet	

For Hearing

33.	Comp. App. (AT) (Ins) 472 of 2018	B.S.E. Ltd. Vs. Neo Corp International Ltd.	Anuj Sharma	
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02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 461 of 2018	SharadSanghi Vs. Vandana Garg & Ors. With	Sameer Rohtagi	Sumesh Dhawan- R1 Bishwajit Dubey-R5
2.	Comp. App. (AT) (Ins) No. 464 of 2018	Ashutosh Koul & 814 Ors. Employees of Jyoti Structures Ltd. Vs. DBS Bank Ltd. & Ors. With	Payal Chandra	SumeshDhawan (R-4) Bishwajit Dubey- R5
3.	Comp. App. (AT) (Ins) No. 548 of 2018	Apollo Jyoti LLC and Ors Vs Jyoti Structures Ltd	Dhruv Dewan	Shivani Sinha (R-1), Ashish Mukhi (R- DBS), Bishwajit Dubey (R-SBI), Ashok Kr. Jain (R- Allahabad Bank), Srideepa-R6
4.	Comp. App. (AT) (Ins) No. 494 of 2018	G. Sreevidhya Vs. Karismaa Foundations Pvt. Ltd.	Kamal Kishore	Aakansha Kaul

For Orders

5.	I.A. No. 976 of 2019 in Comp. App. (AT) (Ins) No. 82 of 2018	Binani Industries Ltd Vs Bank of Baroda &Anr.	Heena George	Prashant Pakhiddey
6.	Comp. App. (AT) (Ins) No. 329 of 2018	State Bank of India Vs. Punjab National Bank & Ors. With	Nidhi Mittal	N.V. Srinivasan-R1 Bishwajit Dubay-R2 Chitranshul A. Sinha-R3 CA Sinha-R21
7.	Comp. App. (AT) (Ins) No. 529 of 2018	Punjab National Bank Vs State Bank of India and Ors	Premanand Gewas	Ankur Mittal-R1 Shatrajit Banerji-R2 Bishwajit Dubey-RP
8.	Comp. App. (AT) (Ins) No. 788 of 2018	State Bank of India Vs. Jai Balaji Industries Ltd. & Ors.	Robin Sirohi	Chetan Roy
9.	Comp. App. (AT) (Ins) No. 163 of 2019	Rabin Dahiya Vs. Shankar Nutricon Pvt. Ltd. & Anr.	Kunal Madan	Shantanu Singh

For Hearing

10.	Comp. App. (AT) (Ins) No. 141 of 2018	Industrial Services Vs. Burn Standard Company Ltd. &Anr. With	Anwasha Saha	PalzerMoktan
11.	Comp. App. (AT) (Ins) No. 142 of 2018	Industrial Services Vs. Burn Standard Company Ltd. &Anr. With	Anwasha Saha	PalzerMoktan
12.	Comp. App. (AT) (Ins) No. 179 of 2018	Burn Standard Ex-Officers Welfare Association Vs. Burn Standard Company Ltd. &Anr. With	Santanu Ghosh	Kunal Singh (R2)
13.	Comp. App. (AT) (Ins) No. 208 of 2018	Burn Standard Ex-Employee Welfare Association Vs. Burn Standard Company Ltd.	M. Qayam-Ud-Din	Kunal Singh (R2)

03:00 PM**For Orders**

14.	Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	S. Ramdakantha	Gauri Rasgotra
15.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. With	Karan Khanna	Gauri Rasgotra

16.	Comp. App. (AT) No. 422 of 2018 & I.A. No. 78 of 2019	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs With	Niraj Kumar	Sanjay Shorey- MCA
17.	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	Tishampati Sen	

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By Order

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